NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 399/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.06.2017

NAME OF THE PARTIES: GJ Freedom Fashions Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 233 of the Companies Act 2013.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CSP No. 399/230-232/NCLT/MB/MAH/2017 CSP No. 402/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 05.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)